

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.236
CP 42 of 2020

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Mrs Hriitu Rana & Ors

.....Applicant

V/s

Modi Life Care Industries Ltd & Ors

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : Ms. Natasha Shah, Adv. for R-2,3 & 4

ORDER

None present for the applicant. Applicant is directed to remain present on next date.

List for further consideration on 05.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)